

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 2355
TO BE ANSWERED ON 9.5.2016

Backlog of Reserved Vacancies

2355. SHRI VIRENDER KASHYAP:

Will the Minister of Human Resource Development be pleased to state:

(a) whether the Government has issued directions to the Central Universities and Indian Institutes of Technology (IITs) and Deemed Universities receiving aid from the public funds for filling up of the backlog reserved vacancies of Scheduled Caste/ Scheduled Tribe/Persons with Disability/Other Backward Class in teaching and non-teaching posts;

(b) if so, the details thereof;

(c) whether the Government has also issued any directions to the Board of Governors of the Indian Institutes of Management (IIMs) to implement reservation policy and to fill up the backlog of reserved vacancies of SC/ST/PWD/OBC in teaching and non-teaching posts; and

(d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d): University Grants Commission (UGC) issues instructions from time to time to all Central Universities (CUs) for (i) implementation of SC/ST/PwD/OBC reservation policy of the Government of India/ UGC (ii) strict compliance of reservation policy, (iii) display of reservation roster on University website and (iv) filling up of remaining identified backlog reserved vacancies of these categories in teaching and non-teaching posts. UGC has also issued guidelines for strict implementation of reservation policy in Universities, Deemed to be Universities, Colleges which are available on UGC website (www.ugc.ac.in).

While releasing the grant to CUs, it is mentioned in all sanction letters that Universities should strictly follow all instructions issued by Govt. of India/UGC from time to time with regard to reservation of SC/ST/PwD/OBC posts and fill up the backlog vacancies.

It is pertinent to mention here that the onus of filling up of posts, including those belonging to reserved category, lies on the Central Universities which are autonomous bodies created under the Acts of Parliament.

All Centrally Funded Technical Institutes (CFTIs) including IITs and IIMs were requested to review the policy of reservation in admission and employment according to the instructions issued by DoPT and MHRD.
